

## **26. ALL INDIA RADIO, CIVIL CONSTRUCTION WING (GROUP 'A' AND 'B' POSTS) RECRUITMENT RULES, 1988<sup>1</sup>**

**G.S.R. 370 (New Delhi, the 28th March, 1988).**—In exercise of the powers conferred by the proviso to Article 309 of the Constitution, and in pursuance of the All India Radio, Civil Construction Wing (Class I and Class II Post) Recruitment Rules, 1975, except as respects things done or omitted to be done before such supersession, the President hereby makes the following rules regulating the method of recruitment to Group 'A' and Group 'B' Post in the Civil Construction Wing of All India Radio, in the Ministry of Information and Broadcasting, namely :—

**1. Short title and commencement.**—(1) These rules may be called the **All India Radio, Civil Construction Wing (Group 'A' and Group 'B' Posts) Recruitment Rules, 1988.**

(2) They shall come into force on the date<sup>2</sup> of their publication in the Official Gazette.

**2. Number of posts, classification and scale of pay.**—The number of said posts, their classification and the scales of pay attached thereto shall be as specified in Columns 2 to 4 of the schedule annexed to these rules.

**3. Method of Recruitment, age limit, qualification etc.**—The method of recruitment, age limit, qualifications and other matters relating to the said posts shall be as specified in Columns 5 to 14 of the schedule.

**4. Liability to serve in the Defence Services.**—Any person appointed to the post for which a degree in engineering/architecture (or equivalent qualification) is the minimum qualification shall, if so required, be liable to serve in any Defence Service or post connected with the Defence of India for a period of not less than four years including the period spent on training, if any, provided that such person :

- (a) shall not be required to serve as aforesaid after the expiry of ten years from the date of appointment;
- (b) shall not ordinarily be required to serve as aforesaid after attaining the age of forty-five years.

**5. Disqualifications.**—No person,—

- (a) who has entered into or contracted a marriage with a person having a spouse living; or
- (b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said posts :

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1. Gazetted of India, Part II, Section 3 (i) page, 1426, dated 30-4-1988.

2. with effect from 30-4-1988.

Provided that the Central Government, may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing exempt any person from the operation of this rule.

**6. Power to relax.**—Whether the Central Government is of the opinion that it is necessary or expedient so to do, it may be order, for reasons, to be record in writing and in consultation with the Union Public Service Commission relax any of the provisions of these rules with respect to any class or category of persons.

**7. Saving.**—Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the candidates belonging to the Schedule Castes, the Scheduled Tribes, the ex-servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

### SCHEDULE

Name of post	No. of post	Classification	Scale of pay
1	2	3	4
1. Senior Architect	3 (1988) Subject to variation dependent on workload	General Central Service Group 'A' Gazetted Non-Ministerial	Rs. 3700-125-4700-150-5000.

5	6	7
Whether selection post or non-section	Age limit for direct recruit	Whether benefit of added years of service admissible under Rule 30 of the C.C.S. (Pension) Rules 1972.
8	9	10
Selection	Not applicable	Not applicable.
Educational and other qualifications required for direct recruits	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees	Period of probation if any
Not applicable	Not applicable	Not applicable

11	12
Method of rectt. whether by direct rectt. or by promotion or by deputation/transfer & percentage of the vacancies to be filled by various methods	In came of rectt. by promotion/deputation/transfer, grades from which promotion/deputation/transfer, to be made.



13	14
By promotion failing which by transfer on deputation	<p>Promotion :</p> <p>Architect with 5 years regular service in the grade. Transfer on deputation :</p> <p>Officers under the Central Govt. failing which officers of the State Govts :</p> <p>(a) (i) holding analogous posts on a regular basis ;</p> <p>(ii) Architects with 5 years regular service in the post in the scale of Rs. 3000-4500 or equivalent; and</p> <p>(b) Registered with the Council of Architecture and also be Graduate in Architecture or must possess equivalent qualifications. (The departmental officers in the feeder category who are in the direct line or promotion will not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion. Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation/ department of the Central Govt. shall ordinarily not exceed 3 years).</p>
If a DPC exists what is its composition	Circumstances in which UPSC is to be consulted in making recruitment.
Group "A" DPC (for considering promotion) consisting of:—	UPSC—Chairman
1. Chairman/Member	
2. Joint Secretary, Ministry of I & B—Member.	
3. Chief Engineer, AIR—Member.	
4. Chief Engineer, Doordarshan—Member.	
5. Chief Engineer (Civil), Civil Construction Wing—Member.	
Group A' DPC (for considering confirmation) consisting of:—	
1. Joint Secretary, Ministry of I & B—Chairman.	
2. Chief Engineer, AIR—Member.	
3. Chief Engineer, Doordarshan—Member.	
4. Chief Engineer (Civil) Civil Construction Wing—Member.	

**Note.**—The proceedings of the DPC relating to confirmation shall be sent to the Commission for approval. If, however, these are not approved by the Commission a fresh meeting of the DPC to be presided over by the Chairman or a member of the UPSC shall be held.

1	2	3	4
2. Superintending Surveyor of Works (Electrical)/Superintending Engineer (Electrical)	1 (1988) Subject to variation dependent on worked load	General Central Services, Group 'A' Gazetted Non-Ministerial	Rs. 3700-125-4700-150-5000
5	6	7	
Selection	Not applicable	Not applicable	
8	9	10	
Not applicable	Not applicable	Not applicable	
11	12		
By promotion, failing which by transfer on deputation	Promotion :		
	Executive Engineer (Electrical/Surveyor of Works (Electrical) with 5 years regular service in the grade.		
	Transfer on deputation :		
	Officers under the Central Govt.		
	(a) (i) holding analogous posts on a regular basis ; or (ii) with 5 years regular service in posts in the scale of Rs. 3000-4500 or equivalent : and (b) possessing degree in Electrical Engineering. (The departmental officers in feeder category who are in the direct line of promotion will not be eligible for consideration for appointment on deputation Similarly, deputationist shall not be eligible for consideration for appointment by promotion. Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation/department of the Central Govt. shall ordinarily not exceed 4 years).		



1	2	3	4
4. Architect	9 (1988) Subject to variation dependent on workload	General Central Service Group 'A' Gazetted, Non Ministerial	Rs. 3000-100-3500-125-4500.

5	6	7
Selection	Not exceeding 35 years. (Relaxable for Govt. servants upto 5 years in accordance with the instructions or orders issued by the Central Govt.) <b>Note;</b> The crucial date for determining the age limit shall be the closing date for receipt of applications from candidates in India (other than those in the Andaman and Nicobar Islands and Lakshadweep).	No

8	9	10
<b>Essential :</b> (i) Decrees in Architecture of a recognised University or equivalent. (ii) 5 years experience in the profession. (iii) Registered with the Council of Architecture. <b>Note 1.</b> Qualifications are relaxable at the discretion of the UPSC in case of candidate otherwise well qualified. <b>Note 2.</b> The qualifications requiring experience is/are relaxable at the discretion of the UPSC in the case of candidates belonging to the Scheduled Casts and Scheduled Tribes if, at any of selection, the UPSC is of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the vacancies reserved for them.	Not applicable	Two years for promotees officers and one year of direct recruits.

11	12
(a) 50% by promotion, failing which by transfer or deputation, and	Promotion., Out of 50% quota by promotion (as in (i) of column (11).
(a) 50% by direct recruitment	(i) 66-2/3% posts to be reserved for promotion from the grade of Deputy Architect with 5 years regular service in the grade, and (ii) 33-1% posts to be reserved for promotion from the grade of Assistant Architect and Technical Officer registered with the Council of Architectures with 8 years regular service in the respective grade.

	<p>Transfer on deputation :</p> <p>Officers under the Central Govt. falling which Officer of the</p> <p>State Govt :</p> <p>(a)(i) holding analogous posts on regular basis; or</p> <p>(ii) with 5 years regular service in the post in the scale of Rs. 2200-4000; or</p> <p>(iii) with 8 years regular service in the post in the scale of Rs. 2000-3500 ; and</p> <p>(b) possessing degree in Architecture of equivalent and also registered with the Council of Architecture.</p> <p>(The departmental officers in the feeder category who are in the direct line of promotion will not be eligible for consideration for appointment on deputation. Similarly, deputationist shall not be eligible for consideration for appointment by promotion. Period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation/Department of Central Government shall ordinarily not exceed 3 years).</p>
13	14
Group 'A' DPC (for considering promotion consisting of :	Consolation with the UPSC is necessary while making direct recruitment and when State Government officers are involved while selecting an officer on deputation.
1. Chairman/Member UPSC —Chairman.	
2. Joint Secretary, Ministry of I & B —Member.	
3. Chief Engineer, All India Radio — Member.	
4. Chief Engineer, Doordarshan — Member.	
5. Chief Engineer (Civil), Civil Construction Wing — Member.	
Group 'A' DPC (for considering confirmation) consisting of :	
1. Joint Secretary Ministry of I & B — Chairman.	
2. Chief Engineer, All India Radio — Member.	
3. Chief Engineer, Doordarshan — Member.	
4. Chief Engineer (Civil), Civil Construction Wing — Member.	

**Note :—**The proceedings of the DPC relating to confirmation shall be sent to the Commission for approval. If, however, these are not approved by the Commission, a fresh meeting of the DPC to be presided over by the Chairman or a member of the UPSC shall be held.



1	2	3	4
6. Executive Engineering (Civil)/Surveyor of Works (Civil) Engineer Officer to Chief Engineer (Civil).	34* (1988) *Subject to variation dependent on workload	General Central Service Group 'A' Gazetted. Non-Ministerial.	Rs. 3000-100-3500-125-4500.
5	6	7	
Selection	Not applicable	Not applicable	
8	9	10	
Not applicable	Not applicable	Two years.	
11	12		
By promotion failing which by transfer on deputation	Promotion :		
	Assistant Executive Engineer (Civil) with 5 years regular service in the grade of Assistant Engineer (Civil)/Assistant Surveyor of Works (Civil)/ Engineer Assistant to Superintending Engineer/Superintending Surveyor of Works (Civil) with 8 years regular service in the grade and possessing a degree in Civil Engineering.		
	Transfer on deputation :		
	Officers under the Central Government failing which the officers in the State Governments.		
	(a) (i) holding analogous posts on a regular basis ; or		
	(ii) with 5 years regular service in posts in the scale of Rs. 2200-4000 or equivalent ; or		
	(iii) with 8 years regular service in posts in the scale of Rs. 2000-3500 or equivalent; and		
	(b) possessing a degree in Civil Engineering. (The departmental) officers in the feeder category who are in the direct line of promotion will not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion. (Period of deputation/including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation/department of Central Government shall ordinarily not exceed 3 years).		
13		14	
Group 'A' DPC (for considering promotion) consisting of,		Consultation with the UPSC necessary while selecting an officer on deputation when State Government officers are involved.	

1. Chairman/Member UPSC —Chairman.
2. Joint Secretary, Ministry of I & B —Member.
3. Chief Engineer, All India Radio — Member.
4. Chief Engineer, Doordarshan — Member.
5. Chief Engineer (Civil), Civil Construction Wing — Member.
Group 'A' DPC (for considering confirmation) consisting of :
1. Joint Secretary Ministry of I & B — Chairman.
2. Chief Engineer, All India Radio — Member.
3. Chief Engineer, Doordarshan — Member.
4. Chief Engineer (Civil), Civil Construction Wing — Member.

**Note :—**The proceedings of the DPC relating to confirmation shall be sent to the Commission for approval. If, however, these are not approved by the Commission, a fresh meeting of the DPC to be presided over by the Chairman or a Member of the UPSC shall be held.

1	2	3	4
7. Deputy Architect	6(1988) Subject to variation dependent on workload	General Central Service Group 'A' Gazetted. Non-Ministerial.	Rs. 2200-75-2800-EB-100-4000.

5	6	7
Not applicable	Not exceeding 35 years. (Relaxable for Government Servants upto 6 years in accordance with the instructions or orders issued by the Central Government). <b>Note :</b> The crucial date for determining the age limit shall be the closing date for receipt of applications from candidates in India (other than those in Andaman and Nicobar Islands and Lakshadweep).	No



8	9	10
Essential	Not applicable	One year.
(i) Degree in Architecture of a recognised University or equivalent.		
(ii) Registered with Council of Architecture.		
(iii) 2 years experience in the profession.		
<b>Note : 1.</b> Qualifications are relaxable at the discretion of the UPSC in the case of candidates otherwise well qualified.		
<b>Note : 2.</b> The qualification (s) regarding experience is/are relaxable at the discretion of the UPSC in the case of Scheduled Castes and Scheduled Tribe if, at any stage of selection, the UPSC of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the vacancies reserved for them.		

11	12
By direct recruitment.	Not applicable.
13	14
Group 'A' DPC (for considering confirmation) consisting of :	Consultation with the UPSC necessary while making direct recruitment.
1. Joint Secretary Ministry of I & B — Chairman.	
2. Chief Engineer, All India Radio — Member.	
3. Chief Engineer, Doordarshan — Member.	
4. Chief Engineer (Civil), Civil Construction Wing — Member.	

**Note :—**The proceedings of the DPC relating to confirmation shall be sent to the Commission for approval. If, however, these are not approved by the Commission, a fresh meeting of the DPC to be presided over by the Chairman or a member of the UPSC shall be held.

1	2	3	4
8. Assistant Executive Engineer (Electrical)	1(1988) Subject to variation dependent on workload	General Central Service Group 'A' Gazetted. Non-Ministerial.	Rs. 2200-75-2800-EB-100-4000.

5	6	7
Not applicable	Not exceeding 35 years.	No
	(Relaxable for Government Servants upto 5 years in accordance with the instructions or orders issued by the Central Government).	

<p><b>Note :</b> The crucial date for determining the age limit shall be the closing date for receipt of applications from candidates in India (other than those in Andaman and Nicobar Islands and Lakshadweep).</p>		
8	9	
Essential:	Not applicable	
(i) Degree in Electrical Engineering from a recognised University or equivalent.		
OR		
Pass in Sections A and B of the Associate Membership Examination of the Institution of Engineers (India).		
(ii) 2 years experience in the profession.		
<b>Note : 1.</b> Qualifications are relaxable at the discretion of the UPSC in the case of candidates otherwise well qualified.		
<b>Note : 2.</b> The qualification (s) regarding experience is/are relaxable at the discretion of the UPSC in the case of candidates belonging to Scheduled Castes and Scheduled Tribe if, at any stage of selection, the UPSC of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the vacancies reserved for them.		
10	11	12
One year	By direct recruitment	Not applicable

13	14
Group 'A' DPC (for considering confirmation) consisting of :	Consultation with the UPSC is necessary while making direct recruitment.
1. Joint Secretary Ministry of I & B — Chairman.	
2. Chief Engineer, All India Radio — Member.	
3. Chief Engineer, Doordarshan — Member.	
4. Chief Engineer (Civil), Civil Construction Wing — Member.	

**Note :—**The proceedings of the DPC relating to confirmation shall be sent to the Commission for approval. If, however, these are not approved by the Commission, a fresh meeting of the DPC to be presided over by the Chairman or a Member of the UPSC shall be held.



1	2	3	4
9. Assistant Executive Engineer (Civil)	1* (1988) *Subject to variation dependent on workload	General Central Service Group 'A' Gazetted. Non-Ministerial.	Rs. 2200-75-2800-EB-100-4000.

5	6	7
Not applicable	Not exceeding 35 years. (Relaxable for Government Servants upto 5 years in accordance with the instructions or orders issued by the Central Government).	No
	<b>Note :</b> The crucial date for determining the age limit shall be the closing date for receipt of applications from candidates in India (other than those in Andaman and Nicobar Islands and Lakshadweep).	

8	9
Essential:	Not applicable.
(i) Degree in Civil Engineering from a recognised University or equivalent or passed in Sections A and B of the Associate Membership Examination of the Institution of Engineers (India).	
(ii) 2 years experience in the field of Civil Engineering.	
<b>Note 1.</b> —Qualifications are relaxable at the discretion of the UPSC in the case of candidates otherwise well qualified.	
<b>Note 2.</b> —The qualification (s) regarding experience is/are relaxable at the discretion of the UPSC in the case of candidates belonging to the Scheduled Castes and Scheduled Tribe if, at any stage of selection, the UPSC is of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the vacancies reserved for them.	

10	11	12
One year	By direct recruitment	Not applicable

13	14
Group 'A' DPC (for considering confirmation) consisting of :	Consultation with the UPSC is necessary while making direct recruitment.
1. Joint Secretary Ministry of I & B — Chair man.	
2. Chief Engineer, All India Radio — Member.	

3. Chief Engineer, Doordarshan — Member.	
4. Chief Engineer (Civil), Civil Construction Wing — Member.	
<b>Note.</b> —The proceedings of the DPC relating to confirmation shall be sent to the Commission for approval. If, however, these are not approved by the Commission, a fresh meeting of the DPC to be presided over by the Chairman or a Member of the UPSC shall be held.	

1	2	3	4
10. Assistant Engineer (Civil)/Assistant Surveyor of Works (Civil)/Engineer Assistant to Superintending Engineer (Civil)/Superintending Surveyor of Works (Civil)	147 (1988)	General Central Services Group 'B' Gazetted. Non-Ministerial.	Rs. 2000-60-2303- EB-75-3200-100-3500.
5	6		7
Selection	As laid down in Rules for the Engineering Services Examination conducted by the Commission		No

8	9	10
As laid down in Rules for Engineering services Examination conducted by Commission	Age : No Education Qualifications: No but must possess atleast a diploma in Civil Engineering from a recognised University or equivalent.	2 years for direct recruits.

11	12
(i) 60% by promotion, falling which by transfer on deputation and falling both by direct recruitment through Engineering Services Examination held by the Commission, and	Promotion : (i) Junior Engineers holding degree in Civil Engineering with 5 years regular service in the grade.
(ii) 40% by direct recruitment through Engineering Services Examination held by the Commission	(ii) Junior Engineers holding diploma in Civil Engineering with 8 years regular service in the grade. Transfer on deputation : Officers under the Central Govt. failing which Officers of the State Govts.
	(i) holding analogous posts on regular basis;  OR (ii) Junior Engineers holding degree in Civil Engineering with 5 years regular service in the grade ; or



(iii) Junior Engineers holding diploma in Civil Engineering with 8 years regular service in the grade.

(The departmental officers in the feeder category who are in the direct line of promotion will not be eligible for consideration for appointment on deputation. Similarly, deputationist shall not be eligible for consideration for appointment on deputation. Period of deputation including period of deputation in another ex-cadre post held immediately proceeding this appointment in the same or some other organisation/department of the Central Govt. shall ordinarily not exceed 3 years.

13	14
Group 'B' DPC (for considering promotion) consisting of :	Consultation with the UPSC is necessary while selecting an officer on deputation when State Govt. Officers are involved.
1. Engineer-in-Chief—Chairman.	
2. Director (A & F)—Member.	
3. Chief Engineer (Civil)—Member	
Group 'B' DPC for considering confirmation consisting of :	
1. Engineer-in-Chief—Chairman.	
2. Director (A&F)—Member.	
3. Chief Engineer (Civil)—Member.,	
Note :—The proceedings of the DPC relating to confirmation shall be sent to the Commission for approval. If, however, these are not approved by the Commission, a fresh meeting of the DPC to be presided over by the Chairman or a member of the UPSC shall be held.	

1	2	3	4
11. Assistant Architect	*3(1988) *Subject to variation dependent on workload	General Central Service Group 'B' Gazetted. Non-Ministerial.	Rs. 2000-60-2300-EB-75-2300-100-3500.

5	6	7
Selection	Not exceeding years. (Relaxable for Government Servants upto 5 years in accordance with the instructions or orders issued by the Central Government).	No
	<b>Note</b> :— The crucial date for determining the age limit shall be the closing date for receipt of applications in India (other than those in Andaman and Nicobar Islands and Lakshadweep).	

8	9	10
Essential:	Not applicable	Two years for direct recruits.
(i) Degree in Architecture of a recognised University or equivalent. (ii) Register with Council of Architecture. (iii) One year experience in the profession.		
<b>Note : 1.</b> Qualifications are relaxable at the discretion of the UPSC in the case of candidates otherwise well qualified.		
<b>Note : 2.</b> The qualification (s) regarding experience is/are relaxable at the discretion of the UPSC in the case of Scheduled Castes and Scheduled Tribes if, at any stage of selection, the UPSC is of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the vacancies reserved for them.		

11	12
By transfer failing which by direct recruitment.	Technical officers who are registered with the Council of Architecture and possessing degree in Architecture of a recognised University or equivalent.

1	2	3	4
13. Assistant Engineer (Electrical)/Assistant Surveyor of Works (Electrical) Engineer Assistant to Superintendent Engineer (Electrical) Supdt. Surveyor of Works (Electrical).	26* (1988) *Subject to variation dependent on workload.	General Central Service, Group 'B' Gazetted, Non-Ministerial	Rs. 2000- 63-2300-EB-75-2300-100-3500.

5	6	7
Selection	As laid down in the rules for Engineering Services Examination conducted by the UPSC	No.



8	9	10
As laid down in the rules for Engineering Services Examination conducted by UPSC	No	2 years for direct recruits.

11	12
(i) 60% by promotion failing which by transfer on deputation and failing both by direct recruitment through Engineering Service Examination held by the Commission ; and (ii) 40% by direct recruitment through the Engineering Services examination held by the Commission.	<p>Promotion</p> <p>(i) Junior Engineer (Electrical) holding degree in Electrical Engineering with 5 years regular service in the grade.</p> <p>(ii) Junior Engineer (Electrical) holding diploma in Electrical Engineering with 5 years regular service in the grade. Transfer on deputation.</p> <p>Officers under the Central Government failing which the officers of the State Government., (i) holding analogous post on a regular basis ; or (ii) Junior Engineer (Electrical) holding degree in Electrical Engineering with 5 years regular service in the grade. (iii) Junior Engineer (Electrical) holding diploma in Electrical Engineering with 8 years regular service in the grade. (The departmental officers in the feeder category who are in the direct line of promotion will not be eligible for consideration for appointment on deputation. Similarly, deputationists shall be eligible for consideration for appointment by promotion. Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation/ department of the Central Govt. shall ordinarily not exceed 3 years)</p>

13	14
Group 'B' DPC (for considering promotion) consisting :	Consultation with the UPSC is necessary while selecting an officer on deputation when State Govt. officers are involvd.
1. Engineer-in-Chief—Chairman.	
2. Director (A & F) DG : AIR —Member.	
3. Chief Engineer (Civil) Civil Construction Wing—Member	

Group 'B' DPC (for considering confirmation) consisting of :

1. Engineer-in-Chief—Chairman.

2. Director (A&F)DG & AIR—Member.

3. Chief Engineer (Civil) Civil Construction Wing—Member

**Note** :—The proceedings of the DPC relating to confirmation shall be sent to the Commission for approval. If, however, these are not approved by the Commission, a fresh meeting of the DPC to be presided over by the Chairman or a Member of the UPSC shall be held.

1	2	3	4
14. Architectural Assistant Grade I	18* (1988) *Subject to variation dependent on workload	General Central Service Group 'B'. Non-Gazetted Non-Ministerial.	Rs. 1640-60-2600-EB-75-2900.

5	6	7
Section	Not applicable	Not applicable

8	9	10
Not applicable	Not applicable	Not applicable
By promotion failing which by transfer on deputation :	Promotion :	
<b>Note:</b> The suitability of the regular holders of the post of Draftsman grade I before upgradation of the post of Architectural Assistant Grade I will be initially assessed by the Commission for appointment to the regular post of Architectural Assistant Grade I and if assessed suitable they shall be deemed to have been appointed to the post on regular basis from the date the promulgation of these rules.	Architectural Assistant Grade II with 5 years regular service in the grade. Regular service sundered by all architectural Draftsman in the respective grades before being redesignated as Architectural Assistant, to be counted. Transfer on deputation : Officers of the Central Govt failing which officers of the State Govts (a) (i) holding analogous posts on a regular basis Or (ii) with 5 years regular service in post in the scale of Rs. 1400-2300 or equivalent : and	



(b) possessing diploma in Architectural Assistantship of 3 years from a recognised Institute or intermediate in Architecture from a recognised institute. The departmental officers in the feeder category who are in the direct line of promotion will not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion. Period of deputation including period of deputation in another ex-cadre post held immediately proceeding this appointment in the same or some other organisation/department of the Central Govt. shall ordinarily not exceed 3 years)

13	14
<p>Group 'B' DPC (for considering promotion) consisting of :</p> <ol style="list-style-type: none"> <li>1. Senior Architect —Chairman.</li> <li>2. Architect —Member.</li> </ol>	<p>Consultation with the UPSC is necessary while selecting an officer on deputation which State Govt. officers are involved.</p>
<p>Group 'B' DPC for considering confirmation consisting of :</p>	
<ol style="list-style-type: none"> <li>1. Senior Architect —Chairman.</li> </ol>	
<ol style="list-style-type: none"> <li>2. Architect —Member.</li> </ol>	
<p><b>Note :</b>The proceedings of the DPC relating to confirmation shall be sent to the Commission for approval. If, however, these are not approved by the Commission, a fresh meeting of the DPC to be presided over by the Chairman or a Member of the UPSC shall be held.</p>	